

**High Court of Bombay at Goa
Panaji – Goa**

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties appearing in person that, w.e.f. 11.09.2017 in the court of Honourable Shri Justice G.S. Patel and Honourable Kum. Justice Nutan D. Sardesai, no final hearing matters will be adjourned/kept back on the ground of non-availability of the Counsel.

All concerned to take note.

By Order



(Kiran A. Bagi)
Registrar (Judicial)
High Court of Bombay at Goa

Panaji-Goa
Date: 06.09.2017